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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 164 OF 2018

IN THE MATTER OF :-

Ashwani Kumar Dubey

...APPELLANT(S)

VERSUS

Union of India & Ors.

...RESPONDENT(S)

NDOH: 18.01.2024

I N D E X

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THROUGH


(SHUBHAM BHALLA)

Advocate for respondent no. 83

D-52, Basement, Panchsheel Enclave, New Delhi - 110017.

Mb. No. 9654427273; Email: shubhambhalla@hotmail.com

PLACE: NEW DELHI

DATE: . .2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Serial No of Register 333
Dated 15/11/2018

ORIGINAL APPLICATION NO. 164 OF 2018

IN THE MATTER OF :-

Ashwani Kumar Dubey

...APPELLANT(S)

VERSUS

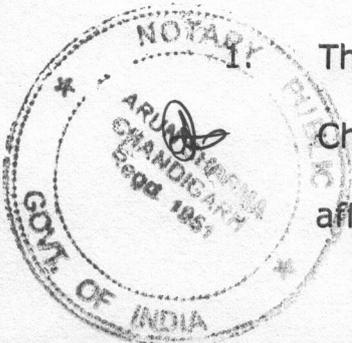
Union of India & Ors.

...RESPONDENT(S)

**REPLY BY WAY OF AFFIDAVIT ON BEHALF OF
RESPONDENT NO. 83 CHANDIGARH POLLUTION CONTROL
COMMITTEE.**

I, Anil Kumar, Junior Scientific Assistant , O/o Chandigarh Pollution Control Committee (hereinafter 'CPCC'), Chandigarh Administration, Ground Floor, Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh - 160019, being well conversant with the facts of the case in my official capacity and being competent to swear this affidavit on behalf of CPCC, do hereby solemnly affirm and declare as under:

That I am the Anil Kumar, Junior Scientific Assistant, Chandigarh Pollution Control Committee. I am filing this affidavit in terms of order of this Hon'ble Tribunal dated



Anil Kumar
CHANDIGARH POLLUTION CONTROL COMMITTEE
PARYAVARAN BHAWAN, MADHYA MARG,
SECTOR 19-B, CHANDIGARH 160019

02.11.2023 on behalf of Respondent No. 83 (Chandigarh Pollution Control Committee) hereby making submissions in the case.

- 2. That the present case pertains to Thermal power plants and the answering respondent would like to humbly submit that there are no thermal power plants in the city of Chandigarh. However, Chandigarh will comply with all the applicable directions/guidelines.
- 3. That the present affidavit is being filed in light of the order issuing notice as a preliminary affidavit, however the answering respondents pray that they may be allowed to reserve their right to file a detailed reply if so required.

Anil Kumar
DEPONENT

CHANDIGARH POLLUTION CONTROL COMMITTEE
 PARYAVARAN BHAWAN, MADHYA MARG,
 SECTOR 19-B, CHANDIGARH 160019

VERIFICATION:

I, Anil Kumar, the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

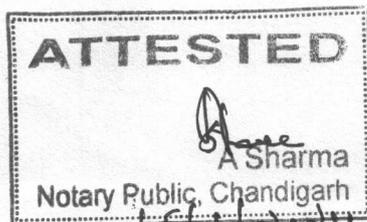
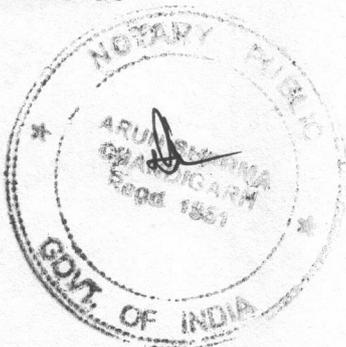
Verified at

on this 15 day of January, 2024.

Certified that the Affidavit/SPA/GIA/PAI
 has been read over & Explained to the
 Deponent / Executant who seemed
 Directly to understand the same at the
 time of making & signing the document

Anil Kumar
DEPONENT

CHANDIGARH POLLUTION CONTROL COMMITTEE
 PARYAVARAN BHAWAN, MADHYA MARG,
 SECTOR 19-B, CHANDIGARH 160019



15 JAN 2024